

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : Marg Ltd + 3
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 8
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	M. SIVAKUMAR L. G. R. S. A.	COUNSEL FOR KARAIKAL PORT	
2.	N. SHARMILA FOR S. INDUMATHIRAVI	Counsel for 8th Respondents	N. Sharmila
3.	N. P. Vijay Kumar R. Pradeep V. J. Arun RAS	Counsel for Petitioners	
4.	SHONA MALVI A. ASIF BASHA	Counsel for R2 to R5	A. Asif Bash

ORDER

Counsel representing both the parties are present. Post the matter along with
TCP 174/2016 and CA 7/2016. Put up on 17.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)